

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 131
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

..... Petitioners/Applicant

Under Section 391-394

Order delivered on 28.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

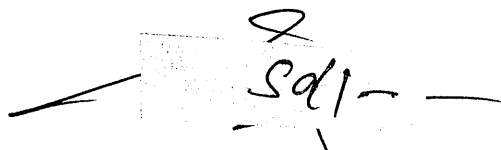
For the Respondent

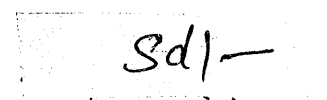
Mr. P. Nagesh & Mr. Dhruv Gupta, Adv.

ORDER

The matter is part heard before the Principal Bench. On the request made by the counsels for the parties hearing is deferred.

List for further consideration on 17.07.2019.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

28.05.2019
Ritu Sharma